

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11847/2023

(Arising out of impugned judgment and order dated 25-01-2023 in WA No. 9739/2018, WA No. 3446/2021 and WA No. 5289/2021 passed by the High Court of Judicature at Allahabad)

RAM KUMAR SINGH & ORS. ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.106154/2023-EXEMPTION FROM FILING O.T. and IA No.106153/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 19-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Anurag Ojha, AOR
Mr. Gautam Barnwal, Adv.
Ms. Gauri Chhabra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Tag with SLP(C) No. 6821 of 2023.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR